

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 161 of 2013**

**Dated: 17<sup>th</sup> April, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**GAIL (India) Ltd. .... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Ajit Pudussery  
Ms. M. Chandra Shekhar

Counsel for the Respondent(s): Mr. Saurav Agrawal  
Mr. Ashish Tiwari and  
Ms. Sonali Malhotra for R-1  
Ms. Swapna Seshadri for APDC  
Mr. Manu Seshadri  
Mr. Amit Kapur,  
Mr. Apoorv Mishra,  
Ms. Vishrov Mukherjee,  
Ms. Ritika Arora for R-2&3

**ORDER**

Mr. Ajit Puduserry, Learned Counsel for the Appellant is directed to file Reply on or before 22.04.2014 after serving copy on the other side.

Post the matter for hearing on **24.04.2014.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

pr/kt